

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 109
CP (IB) No. 36/CB/2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/S
Deepak Kindo

....Applicant

....Respondent

Order delivered on 25/06/2024

Coram:

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Ramachandra Panigrahy, Adv.
Mr. Anupam Dash, Adv. For RP
Mr. Soumyajit Mishra, RP

For the Respondent

ORDER

Ld. Counsel Mr. Ramachandra Panigrahy appeared for the Financial Creditor.
Ld. Counsel Mr. Anupam Dash appeared for the RP. Mr. Soumyajit Mishra, RP is present in person. According to the RP, since the Personal Guarantor is in judicial custody being an Under-Trial Prisoner, copy of the report has been served to him through proper channel. RP also screen shared the proof of service of report on the Personal Guarantor, through proper channel. Therefore, for objection, four weeks' time is granted. List the matter on 01.08.2024.

SD/-

**Charan Singh
Member (Technical)**

SD/-

**Dr. N.V. Ramakrishna Badarinath
Member (Judicial)**